

commissioning of circular Railway Project, facility for transport will get strengthened in Calcutta.

The third demand has implication of general applicability. Such demands are considered within the frame work of Government policy in consultation, where necessary with the two recognised Labour Federations, viz., All India Railwaymen's Federation and National Federation of Indian Railwaymen, who represent all categories of railway employees, under the Permanent Negotiating Machinery and Joint Consultative Machinery Schemes.

भारतीय चिकित्सा पद्धतियों का अध्ययन

1602. श्री राम चन्द्र विकल : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एलोपैथिक पद्धति की तुलना में भारतीय चिकित्सा पद्धति और प्राकृतिक चिकित्सा पद्धति की लोकप्रियता का जायजा लेने के लिए कोई अध्ययन किया गया है ; और

(ख) यदि अभी तक कोई ऐसा अध्ययन नहीं किया गया है तो क्या सरकार अब ऐसा अध्ययन करने का विचार रखती है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में उपमंत्री (कुमारी कुमुदबेन एम० जोशी) : (क) और (ख) भारतीय चिकित्सा पद्धतियों और प्राकृतिक चिकित्सा पद्धति की लोकप्रियता का जायजा लेने के लिए भारत सरकार ने कोई अध्ययन नहीं किया है। देश में स्वास्थ्य परिचर्या सेवाएं प्रदान करने के लिए इन पद्धतियों के महत्व को राष्ट्रीय स्वास्थ्य नीति के विवरण में पहले ही मान लिया गया है।

Pay revision of employees of FCI and Central Warehousing Corporation

1603. SHRI ARABINDA GHOSH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the year-wise profits/losses of the Food Corporation of India and the Central Warehousing Corporation during the last three years;

(b) what is the number of Class-I officers together with their qualifications, gross salaries and other benefits, separately, in the Food Corporation of India, the Central Warehousing Corporation and the National Seeds Corporation, as on the 1st April, 1984;

(c) whether the managements of the Central Warehousing Corporation and the Food Corporation of India had opened a dialogue with the employees' representatives in all the regions, including the Officers' Association, for a negotiated settlement of pay revision; and

(d) whether Government propose to take initiative and persuade the managements of the Central Warehousing Corporation and the Food Corporation to start negotiations with all the Regional Unions for the immediate settlement of this issue?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) The Food Corporation of India is not a profit-oriented organisation. There is no profit earned by it on its overall operations. The net profits earned by the Central Warehousing Corporation during the last three years were as under—

	(Rs. in lakhs)		
1980-81	1981-82	1982-83	
609.53	756.29	1089.85	

(b) The number of category I Officers in Food Corporation of India, Central Warehousing Corporation and National Seeds Corporation as on 1-4-1984 is as under:

FCI	:	747
CWC	:	200
NSC	:	13*